BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 157/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

Name of the Company:

Sandipbhai Bhagwatibhai Parel & Anr.

V/s.

Cure Life Care Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

DESIGNATION REPRESENTATION **SIGNATURE** S.NO. NAME (CAPITAL LETTERS)

1. Driver h K har for Vishwar K chan

DNO care

Respondent Dhurn K (194

2. DHIREM R. DAVIE

PLS

Pehinonno

Learned PCS Mr. Dhiren Dave present for Financial Creditor/Petitioners. Learned Advocate Mr. Urvesh Gor i/b Learned Advocate Mr. Vishwas Shah present for Respondent.

Respondent counsel requested for time on the ground that his counsel is engaged in Hon'ble Supreme Court.

List the matter on 13.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of February, 2018.

MEMBER JUDICIAL